

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 6497/2014

MADAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and office report)

Date : 07/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms Pallavi Pratap, Adv.
Mr Abhish Kumar, Adv.
Mr Sarad Kumar Singhania, Adv.UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the State of U.P. is granted four
weeks time for filing counter affidavit.

Vakalatnama in respect of respondent nos. 3 to 7 is
already on record as submitted by the ld. counsel. Four
weeks time is granted to file counter affidavit.

The Ld. Counsel for the petitioner to take steps in
respect of respondent no.2 who has already expired, within
two weeks.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.01.13

List again on 19.2.2015.

12:13:06 IST
Reason:(SURAJIT DEY)
Registrar